

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A.No 627/2018

In the matter of :

Awasiya Jan Kalyan Samiti (Regd.) ...Applicant

Versus

State of Haryana & Ors. ...Respondent(s)

**STATUS REPORT ON BEHALF OF MUNICIPAL
CORPORATION, FARIDABAD IN COMPLIANCE
OF ORDER DATED 22.01.2020.**

It is most respectfully submitted that this Hon'ble Tribunal during course of hearing on 22.01.2020 considered the issue of remedial action for discharge of untreated sewage and remediation of sludge after de-silting. As per direction issued by this Hon'ble Tribunal present Action plan and Action taken Report is submitted as follows:

1. That with respect to issue of remedial action in vacant land earmarked for Shopping complex, sector- 48 Faridabad, the action taken and proposed to be taken is as follow:-
 - (i) The sewage water stagnated in the area in question has been pumped out and at present, the land is totally dry. Also there has been no discharge of waste water in Sector-48 vacant land.

- (ii) The sewer line which is passing through Sector-48 area has been completely cleaned from Sainik Colony to Sector-21A Disposal.
- (iii) The Sector-48 open Land is under the administrative control of Haryana Shehri Vikas Pradhikaran (H.S.V.P.). The Municipal Corporation, Faridabad has requested the H.S.V.P. to develop the Sector-48 land and now the Executive Engineer, Division-II, HSVP, Faridabad has conveyed to this office vide Memo No.1518 dated 28.02.2020 as under:-

"In this regard, it is submitted that the site was visited alongwith Estate Officer, HSVP, Faridabad. Major portion of the land in question has been allotted to Central Excise Department (As per approved layout plan) and rest of the land is for Shopping Centre. The parking has already been constructed by this office. As per the direction of the Hon'ble National Green Tribunal, a rough cost estimate for providing and fixing of barbed wire fencing amounting to Rs.5.30 lacs has been technically checked vide Superintending Engineer, HSVP, Circle, Faridabad letter No.1135 dated 28.02.2020 and will be put up before the Lower Works Committee on dated 02.03.2020 for administrative approval. The barbed wire fencing work will be executed within 2-3 months from the date of administrative approval from the competent authority. It is further submitted that the refilling in vacant land has already been initiated by the Estate Officer,

HSVP, Faridabad as intimated by him personally."

Copy of letter dated 28.02.2020 is annexed herewith as **Annexure-R/1**.

2. That with respect to issue of remedial action of sludge/silt, submissions are being made as follows:-

(i) It is submitted that Municipal Corporation, Faridabad has requested Central Pollution Control Board, IIT Delhi and the Jamia Millia Islamia University New Delhi vide memo No.78, 76, 77 dated 04.02.2020 respectively to provide the technology for the scientific disposal of the silt/sludge received from the sewerage system. This office has deputed its Engineers to visit the CPCB, IIT Delhi, Jamia Millia Islamia University, New Delhi. Sh. Sanjeev Gupta, Executive Engineer of this office visited the CPCB. Sh. Ravi Sharma, Executive Engineer went to IIT Delhi for the same purpose, where Professor Sh. Arun Kumar, intimated that IIT will inform to MCF through N.K. Garg, Head of the Department, through Email. Sh. Radhey Shyam Sharma, Executive Engineer of this office visited the Jamia Millia Islamia, New Delhi and it was informed that Jamia Millia Islamia have economical & viable technology and the details can be supplied to MCF.

(ii) It is submitted that Municipal Corporation, Faridabad has sent samples from Sector-48 for the testing of sludge/silt to Shriram Scientific and Industrial Research Foundation, 19, University Road, Delhi vide the office memo no. MCF/EE-II/2020/74 dated 13.02.2020. A sum of Rs. 37170/- on account of testing fees has also been deposited on 25.02.2020 with Shriram Institute for Industrial Research and the report is expected by 11.03.2020. The test result of silt /sludge and technical inputs provided by the CPCB, the IIT Delhi and the Jamia Milia Islamia University will facilitate the scientific disposal of the same.

(iii) In the meantime, a tender for E.O.I. (Expression of Interest) for preparation of DPR for Scientific Treatment of Sludge/silt remediation and phyto-remediation or bio-remediation of the same in Faridabad has also been called through e-Procurement System, Government of Haryana on 06.02.2020. However, due to non participation of any party in the tender process, time period has been extended and now tender will be opened on 04.03.2020.

3. That the Hon'ble Justice Pritam Pal, former judge Punjab & Haryana High Court alongwith other members visited the affected site of Sector-48 and suggested some measures. The action taken on the suggested measures is as follows:-

(i) There was accumulation of sewage on small vacant plot due to temporarily blockage of sewer line of 200 mm diameter. This blockage was immediately attended and sewer line was cleared. At present, said plot is in dry state and no sewage is stagnated.

(ii) As a short term measure, lifting pump of 7.5 HP has been replaced with lifting pump of 12.5 HP. Further, Generator Set of 32 KVA capacity has been provided to ensure uninterrupted power supply and continuous functioning of Pumping Station. The Lifting Pump has been equipped with Sensor for its automatic run after sewage is reached at certain level.

(iii) As a long term measure, the MCF has initiated to construct a new intermediate pumping station and the same will be completed by 31.05.2020.

4. That with respect to treatment of sewage, it is humbly submitted that there exist 3 Nos. STPs in Faridabad Town namely:

(i) 50 MLD STP at Pratapgarh Constructed by PHED in the year 1998 on UASB technology and at present is in dilapidated condition.

(ii) 45 MLD STP at Mirzapur Constructed by PHED in the year 1998 on UASB technology and at present is in dilapidated condition.

(iii) 45 MLD STP at Badshahpur Constructed by MCF under JNNURM Scheme on SBR Technology.

The STPs mentioned at Sr. No. (i) & (ii) do not fulfill the requisite criteria at outlet. Only STP at Badshahpur is working. For bridging the gap of Sewage treatment, the Municipal Corporation of Faridabad had decided to construct STPs alongwith the peripheral waste water line for diversion of industrial influent. A DPR amounting to Rs 57245 lac was prepared and the same was approved by the Govt. vide Memo No.EE-III/DULB/2019/5544 Dated 08/08/2019.

Now the tenders for construction of 02 Nos. STPs of 100 MLD & 80 MLD capacity at Pratapgarh & Mirzapur alongwith Peripheral waste water line have been floated with opening date as 26.03.2020. After following due procedure, this work will be awarded by 31.03.2020 and the work of construction of these STPs will be completed by 31.12.2021. PERT chart mentioning the month wise progress of construction of STPs is attached as **Annexure-R/2.**

5. That with respect to lying of sewer line for the purpose of covering whole of the MCF area, 450 km length sewerage network was to be laid under C.M. Announcement and AMRUT

Scheme-1. Out of this 450 km sewer line, 309 km sewer line has already been laid till date and balance work will be done before 31.12.2020. The PERT chart showing the progress of execution of work related to laying of sewer lines is as under:-

Pert Chart for Tapping of Sewage/Diversion of Sewage									
Sr. No.	Total Length to be laid	Already laid in the month of Oct, 2019	To be laid in the month of Nov, 2019	To be laid in the month of Dec, 2019	To be laid in the month of Jan, 2020	To be laid in the month of Feb, 2020	To be laid in the month of March, 2020	To be laid in the month of April, 2020	To be laid in the month of April to Dec, 2020
1	450 km	285 km	305 km	325 km	345 km	365 km	385 km	405 km	450 km
<p>Note:- 1) All approved/unapproved areas under the jurisdiction of MCF have been covered under action plan and all the sewage of approved/unapproved areas will be connected to sewer network.</p>									

All the sewage from unapproved area of MCF will be tapped/diverted into sewerage network by 31/12/2020 as already submitted in Action plan submitted before this Hon'ble Tribunal.

6. That with respect to Bio-remediation/phyto-remediation of drains, it is submitted that there exists three drains within the jurisdiction of Municipal Corporation Faridabad namely Budhiya Nallah, Mawai Drain and Gaunchi Drain. For the purpose of treatment of these drains by method of Bio-remediation/phyto-remediation, NEERI was requested to visit these drains and accordingly provide feasible treatment

solution. Upon the request made by Municipal Corporation, Faridabad, survey of above cited drains was done by team of NEERI headed by Dr. Raman Sharma, Sr. Scientist, NEERI on 13.02.2020 and they have intimated that the feasible solution of remediation will be proposed by them within two weeks after testing of samples collected by them from these drains. The report is still awaited. Correspondence in this regard made with NEERI are annexed as **Annexure R/3**.

It is respectfully prayed that in view of the submissions made herein above, the present report may kindly be taken on record. It is being undertaken that directions passed by this Hon'ble Tribunal, shall be complied with sincerely.

Place: Faridabad
Dated: 03.03.2020


Commissioner
Municipal Corporation,
Faridabad

Office of the Executive Engineer, HSVP Division No.2, Faridabad
HSVP Office Complex, Sector-12, Faridabad
Tel. + Fax: 0129- 2282183 E-mail:xenhuda2.fbd@gmail.com

To

The Superintending Engineer,
Municipal Corporation Faridabad

Memo No. 1518

Dated:- 28-2-2020

Sub:-

OA No.627 of 2018- Awasiya Jan Kalyan Samiti, Sector-48 Vs. State of Haryana & Ors.

Kindly refer to E.E.II, MCF, Faridabad letter No.12 dated 09.01.2020 and 95 dated 19.02.2020 addressed to the Administrator, HSVP, Faridabad on the subject cited above.

In this regard, it is submitted that the site was visited alongwith Estate Officer HSVP, Faridabad. Major portion of the land in question has been allotted to Central Excise Department (As per approved layout plan) and rest of the land is for Shopping Centre. The parking has already been constructed by this office. As per the direction of the Hon'ble National Green Tribunal, a rough cost estimate for providing and fixing of barbed wire fencing amounting to Rs.5.30 lacs has been technically checked vide Superintending Engineer, HSVP, Circle, Faridabad letter No.1135 dated 28.02.2020 and will be put up before the Lower Works Committee on dated 02.03.2020 for administrative approval. The barbed wire fencing work will be executed within 2-3 months from the date of administrative approval from the competent authority. It is further submitted that the refilling in vacant land has already been initiated by the Estate Officer, HSVP, Faridabad as intimated by him personally.

This is for your kind information and necessary action please.

Executive Engineer
HSVP Division No.2
Faridabad

Endst. No.

1519-23

Dated:- 28-2-2020

A copy of the above is forwarded to the following for information and necessary action

please:-

1. The Administrator, HSVP, Faridabad.
2. The Superintending Engineer, HSVP, Circle, Faridabad.
3. The Estate Officer, HSVP, Faridabad.
4. The Sub Divisional Engineer, HSVP Sub Division No.1, Faridabad.
5. The Sub Divisional Engineer, Survey, HSVP, Faridabad.

Executive Engineer
HSVP Division No.2
Faridabad

Programme Implementation Schedule of STP - Pratapgarh, Badshahpur and Mirzapur

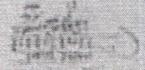
Annexure R-2

S. No.	Description	Feb-20	Mar-20	April 2020 to June 2020	July-20 to June-21	July-20 to Sep-21	Oct-21 to Dec-21
1	Tender Process and allotment of work						
2	Demolition of Existing structure						
3	Civil works for New STP						
4	Installation of Mechanical & Electrical Equipment						
5	Testing Commissioning and Trial						



Municipal Corporation, Faridabad

B.K. Chowk N-1 T Faridabad -121001, Haryana India
Tel : 0129-2414640, 2411004, 2410548
Fax : 0129-2416465



11/04/2020 (01/04/2020) 10:47:12 (01/04/2020)

From:

Executive Engineer
Municipal Corporation
Faridabad

To

Dr. Raman sharma , Ph. D, (IIT Delhi)
Senior scientist/Ac SIR Faculty
NEERI, Delhi Zonal Centre, CSIR R & D Centre (1st floor),A-93-94
Naraina industrial Area, Delhi

Memo. no. MCF/EE-V/2020/75

date: 10/02/2022

Subject: Request regarding Bio-remediation /Phyto – remediation of drain of MCF.

R/Sir,

On the cited subject above ,the following details about the three drains (Buriya Nallaha, Mawai drain, Gaunchi drain) as under:-

- (1) Flow of Drains:-
 - (i) buriya nallaha in Peak hours =63 MLD and lean hrs. =58 MLD
 - (ii) Mawai drain in Peak hours =54 MLD and lean hrs. =48 MLD
 - (iii) Gaunchi drain in Peak hours =38 MLD and lean hrs =34 MLD
- (2) Breadth of drain :-

Buriya nallaha (kucha) = 15 mtr.
Mawai drain (kucha) = 12 mtr.
Gaunchi drain (lined)= 9.50 mtr.
- (3) Map of these drains are attached herewith.
- (4) Water Quality characteristics of the drains are not available.
- (5) Total no. of drains = 3 nos.

Submitted for your kind information and N/A please

Executive Engineer

ME

Compose

Inbox

Starred

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Sent

Drafts

More



39 of 1,077

Request regarding Bio-Remediation / Phyto-Remediation of drain of MCF

Inbox x

Superintending Engineer <semr.faridabad@gmail.com>

to director, raman.sharma, sk_goyal

Respected Sir,

In compliance of orders of Hon'ble NGT dated 11.09.2019, the treatment of all the drains within the jurisdiction of Municipal Corporation Faridabad is to be done by the method of Bio-remediation/Phyto-remediation / any other suitable method. Therefore, as per discussions held with Dr. Raman Sharma, it is requested that the **survey work of all the drains of MCF area may please be done by NEERI and accordingly suitable treatment method and its cost may be proposed**, so that further action may be taken accordingly.

Wed, Feb 5, 10:26 AM (9 days ago)

- Superintending
- Executive Engineer
- Municipal Corporation
- Faridabad

Compose

39 of 1,077

Fri, Feb 7, 4:30 PM (7 days ago)



Dr. Raman Sharma
to NEERI, Sanjeev, me

Dear Sir,

Many thanks for writing to us. We request you to kindly provide us the following details about the drains under your jurisdiction:

1. Flow of the drain (Peak, lean etc)
2. Breadth of the drain
3. Whether the drains are lined or kucha?
4. A map of the drains
5. Water quality characteristics of the drain water, if available
6. Total number of drains

The above details would help us in formulating the survey plan for the drains

with best wishes and regards,
raman

Raman Sharma, Ph.D. (IIT Delhi)
Senior Scientist / ACSIR Faculty,

CSIR-National Environmental Engineering Research Institute,
Delhi Zonal Centre, CSIR R&D Centre (1st Floor),
A-93-94, Phase -1, Naraina Industrial Area,
New Delhi-110028, India.

Mobile: +91 (0) 9983226775
Tel:+91-11-45609107 ext. 105 (Office)

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Superintending

+

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PROJECT:
Augmentation & Providing Sewerage System in Civic Amenities & Infrastructure Deficient Area and Other Approved Area Including Construction of STP at Faridabad Town Under AMRUT

KEY PLAN:



NORTH:



APPROVED COLONIES

- | | |
|------------------------|------------------------|
| 01. Ashok Nagar Colony | 01. Ashok Nagar Colony |
| 02. Ashok Nagar Colony | 02. Ashok Nagar Colony |
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- PROPOSED WORK**
- 1. PROPOSED PIPE LINE
 - 2. PROPOSED WWTIP / CETP / STP
 - 3. PROPOSED DISPOSAL LINES
 - 4. Approved Colonies And Other Approved Area
- EXISTING ASSETS**
- A. PIPE LINE 300 to 250 mm
 - B. PIPE LINE 300 to 1400 mm
 - C. Existing STP
 - D. Existing Disposal / IPS
 - E. Road
 - F. Railway Track
 - G. Canal / Drain
 - H. Water Body
 - I. Municipal Boundary

Zone	Sewerage Zone
I	Deshbhoj NTP (Engineered)
II	Municipal STP (In Treatment)
III	Proposed STP (In Area)
IV	CETP (Existing) (In Area)
V	Disposal (In Urbanized Area)
VI	Sho. Open Value Zone

- LEGEND - 02**
- PARK
 - SCHOOL
 - POLICE STATION
 - HOSPITAL / DISPENSARY
 - TEMPLE
 - MOSQUE
 - CHURCH
 - CLUBHOUSE
 - INDUSTRY
 - SHOP / CAFE / TERRA
 - POST OFFICE
 - CINEMA / MULTIPLEX
 - BANK
 - RAILWAY STATION
 - METRO STATION
 - HT. LINE & POLE
 - FIRE ALARM
 - POWER HOUSE
 - PIRE STATION
 - WATER WORK
 - COMMUNITY CENTRE
 - TELEPHONE EXCHANGE
 - RESERVE / RESERVE
 - GOVT. SECTORS / AREAS
 - HOTEL
 - COLLEGE / UNIVERSITY

CLIENT:

EXECUTIVE ENGINEER
MUNICIPAL CORPORATION
FARIDABAD

CONSULTANT:

WAKIN LIMITED,
 CORPORATE OFFICE, 26-C,
 SECTOR-38, INSTITUTIONAL AREA,
 GURGAON, HARYANA
 TEL: +91-124-299911, 191-124-299799
 EMAIL: info@wakin.com.in

DRAWING TITLE:
Comprehensive Map Of Faridabad Town Indicating Proposed And Existing Network

SCALE: NOT TO SCALE

DWG. NO. :-
DULB/MCF/BD/AMRUT/SEW-01

